

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) Established consumers of furnace oil are entitled to draw supplies from their supplying Companies. In making supplies a 10 per cent cut is however being applied over 1973 off-takes in the case of 33 priority industries and 20 per cent cut in the case of all other industries. For any additional requirements the parties have to apply to the allocation sub-committee of the Standing Committee on Furnace Oil headed by Secretary and Director General, Technical Development. After the approval of the Sub-Committee necessary authorization is given to the oil companies for release of additional quantities.

A bulk quota is also placed at the disposal of State Governments with effect from 1st July, 1974 to meet the requirements of small scale units and state enterprises which are not registered with any Central sponsoring authority. The State Governments are to set up their own mechanism for allocation of this quota. For Gujarat, an allocation of 73,233 KLS has been made for this purpose for the current year.

(b) IOC is releasing Furnace Oil to all customers as per their entitlement based on 1973' off-take/allotment made by Standing Committee on Furnace Oil. IOC is also releasing furnace oil to customers to whom allocation has been made by the State Committee.

(c) Does not arise in view of reply to (b) above.

Allocation of more diesel oil to Gujarat State

2909. SHRI D. D. DESAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Gujarat Government had approached the Centre for more allocation of diesel oil to the State;

(b) if so, Central Government's reaction thereto; and

(c) the quantity of diesel oil supplied to Gujarat during August, September, October and November, 1974?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c) Yes, Sir. Gujarat Government has approached this Ministry for making increased diesel allocation to the State. Supply of diesel oil is, however, at present free and no State-wise quotas are being allocated. Demand of Gujarat has been met in full and supplies have been increased by the oil companies to the extent required. Figures of diesel supplies are not maintained on a State-wise basis.

Applications for Industrial Licences for setting up Chemical Industries in Gujarat

2910. SHRI D. D. DESAI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total number of applications received for grant of industrial licences for Chemical Industries in Gujarat upto November, 1974; and

(b) how many of them have been disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) The total number of applications received for setting up Chemical Industries in Gujarat in the Secretariat for Industrial Approvals from 1st November, 1973 to 26th November, 1974 was 112.

(b) 71.

Damage to Railway Lines in Bihar on 6th November, 1974

2911. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of Railway lines were found dislodged and fish plates removed on the day of Bihar Bandh on the 6th November, 1974; and

(b) if so, the number of arrests made in this connection?